(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	6	7042421987	6	6495111774	96.22	0	0	547310213	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	2	153378760	0	0	0.00	0	0	153378759	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	00	0	0	0	0.00	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	00	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	198	126362706	105	45800857	0.68	0	13649785	66912064	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	18391486	3	5947509	0.09	0	0	12443977	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	46	376163372	36	203714800	3.02	0	72885089	99563483	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		256	7716718311	150	6750574940	100.00	0	86534874	879608496	